

In the High Court of Judicature, Bombay.

Thursday, the 13 day of October 1864

SPECIAL APPEAL No. 625 of 1864.

Balwant Kashiraj Tipes of  
the Ahmednagar District

Appellant,

(Original Plaintiff)

versus

Pandhurinath Narayan  
E. Kote. of the Ahmednagar  
District

Respondent,

(Original Defendant)

Rs. 1,237-2-0

The claim in the Original Suit was to receive principal and  
interest due on a bond

In Appeal No. 32 of 1864 the Judge  
of the District of Ahmednagar at Ahmednagar confirmed  
the Decree of the P.S. of Ahmednagar who decided against the  
Plaintiff.

A Special Appeal was preferred in the High Court on the ground that there  
have been errors in law in the investiga-  
tion of the case which have produced  
substantial

substantial errors in the decision of the  
case on its merits in that <sup>(1)</sup> some of the  
evidence offered by appellant was not  
received and the Defendant's books were  
not called for, that (2) the refusal to  
receive the evidence offered by Exhibit  
N<sup>o</sup> 48 was irregular and based on a mis-  
reading of the document offered.

The Court confirms the decree  
of the District Judge with costs on appeal  
Apply Tucker.

*[Signature]*

MEMORANDUM OF COSTS incurred in Special Appeal No. 625  
of 186 4 against the decision of the Judge - - - - of the  
District of *Ahmednagar* and disposed of on the 13<sup>th</sup> October 1864  
by *confirming the same with costs*

BY THE APPELLANT—

<i>In the District.</i>		
In the <i>P. S. Amies Court (including fees)</i>	101 13 00	✓
In the <i>Judges Court (including fees)</i>	91 1 00	✓
	<u>192 15 8</u>	✓
<i>In this Court.</i>		
Stamp for Memorandum of Special Appeal	50 "	✓
Stamps for copies of Decree and Judgment	4 "	✓
Stamp for Vukeelutnama	2 "	✓
Batta for Process and Postage	2 8 "	✓
Sectioner's Fee	1 5 9	✓
Vukeel's Fee	37 1 00	✓
	<u>96 15 4</u>	✓
Rupees....	<u>289 15 3</u>	✓

BY THE RESPONDENT.

<i>In the District.</i>		
In the <i>P. S. Amies Court</i>	56 14 00	✓
In the <i>Judges Court</i>	38 1 00	✓
	<u>95 15 8</u>	✓
<i>In this Court.</i>		
Stamp for Vukeelutnama	2 "	✓
Vukeel's Fee	37 1 00	✓
	<u>39 1 00</u>	✓
Rupees....	<u>134 2 6</u>	✓



*Alidub*

*Subetary Registrar*

*Alidub*  
*Interpreter*

*Shri ...*